

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 112
(IB)-297(PB)/2018

IN THE MATTER OF:

Col. Sanjeev Dalal (Retd.)

.... Applicant/petitioner

v.

M/s. International Recreation and
Amusement Ltd.

.... Respondent

Order under Section 7 of the Insolvency & Bankruptcy Code (CIRP)

Order delivered on 20.12.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the RP

Mr. Ashish Aggarwal, Mr. Gurkamal Hora &
Mr. Gurcharan Singh, Advs.

Mr. Sumant Batra & Ms. Priyanka Anand, Advs.
With Mr. Nazim Khan, CS

For the AR

Mr. Siddharth Banthia, Adv.

For the IRAL

Me. Viren Sharma, Adv.

For the Respondent

Mr. S.F.S Dhiman, Adv. with Mr. Sandeep Raghav,
In person

Mr. Shubham Bhalla & Mr. Amber Sachdeva, Advs.

Mr. Dhrupad Das, Ms. Tanvi Jain, Mr. Mohtashim
Kibriya & Mr. Deepak Motla, Advs. With Mr. Pramod
Kumar Sharma, Mr. Sanyam Goel & Mr. Nazim Khan,
PCS

Mr. Swaroop George, Adv.

Ms. Pallavi Kumar, Adv.

Mr. Vivek Sinha, Mr. Vivek Malik, Mr. Himanshu,
Mr. Kartikeya Jain & Mr. Aarush, Advs.

Mr. Vijay Nair, Adv.

Mr. Pankaj Jain, Adv. with Ms. Sanchi Mehta,
Applicant

Mr. Pankaj Jain & Ms. Sneha Pandey, Advs.

Mr. Sudeep Cecil, Adv.

For the Resolution Applicant

Mr. Virender Ganda, Sr. Adv. with Mr. Nilotpal
Shyam & Mr. Ram Kumar, Advs.

ORDER

CA-897(PB)/2019

Mr. Batra, Ld. Counsel makes a submission that in view of the unpleasant happenings during the CoC meetings and receiving unpleasant calls and remarks, he will not be able to appear to represent the RP Mr. Pramod Kumar Sharma and request for discharge from appearing for the RP. Request is granted. Mr. Batra is discharged to appear on behalf of the RP. Reply is filed by the RP. Ld. Counsel for the applicant seeks and is granted one week time to file rejoinder.

List for arguments on 14.01.2020.

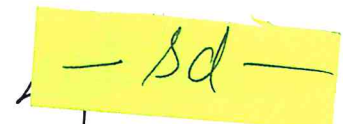
CA-1225(PB)/2019

Mr. Ganda, Ld. Counsel for the Successful Resolution applicant requests that the application pending for approval of resolution plan be taken up on priority basis for hearing.

List this application with CA-897(PB)/2019 on 14.01.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)